

Persons died/injured in terrorist attacks in Srinagar and Patna

1448. SHRI D.P. TRIPATHI : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of civilians and police personnel died/injured in terrorist attacks in Srinagar in Jammu and Kashmir and at Patna in Bihar recently; and
- (b) the details of *ex-gratia* announced and paid to victims and their dependants?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH) : (a) In Jammu and Kashmir during current year (Upto 8th Dec., 2013), in terrorist attacks, 52 Security Forces personnels and 15 Civilians lost their lives while 73 Security Forces personnels and 25 Civilians injured. However, in seven (7) low intensity blasts, which took place in an around Patna Railway Station and Gandhi Maidan, Patna, on Oct., 27, 2013, total of six (06) persons were killed and nearly eighty six (86) injured.

(b) Relief is a State subject. As per the J and K Government's Relief policy, the Next of Kins (NoKs) of civilian victims of terrorist violence as well as Security Force Personnel are sanctioned *ex-gratia* amounts based on extent orders in this regard. However, a compensation of Rs. 5 lakh each was granted to the next of kin of those killed and Rs. 20,000/- each to the persons seriously injured in the blasts, which took place in Patna, Bihar.

Trafficking of young girls and women

1449. SHRI BAISHNAB PARIDA : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether trafficking of women from under-developed regions of country to Delhi for illicit/illegal purposes is going up unabated;
- (b) whether there had been deaths of some of such young girls so trafficked to Delhi;
- (c) if so, details of status of various complaints especially where such girls had lost their lives;